

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/60/2020

Date : 05.08.2020

I

The services of **Shri Surya Prakash Kakra**, an officer in the District Judge Cadre, have been repatriated from the post of Presiding Officer, Appellate Tribunal, Jaipur Development Authority, Jaipur Metropolitan-II, vide Government Order No. F.4(1) UDD/II/2010 Dated 05.08.2020, consequent thereupon, he is hereby transferred/posted as **District & Sessions Judge, Hanumangarh** vice Shri Gyan Prakash Gupta and he is directed to join his new assignment at the earliest.

II

The State Government Order No. F.4(1)UDD/II/2010 Dated 05.08.2020, vide which **Ms. Archana Agarwal**, an officer in the District Judge Cadre, presently posted as P.O., Rajasthan Wakf Tribunal, Jaipur Metropolitan-I has been transferred and posted as **Presiding Officer, Appellate Tribunal, Jaipur Development Authority, Jaipur Metropolitan-II** vice Shri Surya Prakash Kakra, is hereby endorsed for compliance.

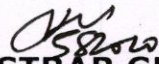
III

Shri Ayub Khan, an officer in the District Judge Cadre, presently posted as District & Sessions Judge, Churu and who has been appointed/posted as **Director(Law), Jaipur Development Authority, Jaipur Metropolitan-II**, vide Government Order No. F.4(1) UDD/II/2010 Dated 05.08.2020, is hereby relieved to join his new assignment at the earliest.

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(v)1/2020/3197

Date : 05.08.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Govt.Law Department-Cum-Legal Remembrancer, Raj., Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Jt. Secretary-II to the Government of Raj. Urban Development & Housing Deptt., Jaipur.
7. The Secretary, Lokayukta, Sachivalaya, Jaipur.
8. The Accountant General, Rajasthan, Jaipur.
9. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
10. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
11. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
12. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL

राजस्थान सरकार
नगरीय विकास एवं आवासन विभाग

क्रमांक: प.4(1)नविवि/II/2010

जयपुर, दिनांक : 5 AUG 2020

—:आज्ञा:—

श्री सूर्य प्रकाश काकड़ा, पीठासीन अधिकारी, अपीलीय अधिकरण, जयपुर विकास प्राधिकरण, जयपुर मेट्रोपोलिटन-द्वितीय की सेवाएँ तुरन्त प्रभाव से राजस्थान उच्च न्यायालय, जोधपुर को लौटायी जाती हैं।

सुश्री अर्चना अग्रवाल, पीठासीन अधिकारी, राजस्थान वक्फ अधिकरण, जयपुर मेट्रोपोलिटन-प्रथम का पदस्थापन श्री सूर्य प्रकाश काकड़ा के स्थान पर पीठासीन अधिकारी, अपीलीय अधिकरण, जयपुर विकास प्राधिकरण, जयपुर मेट्रोपोलिटन-द्वितीय के पद पर तुरन्त प्रभाव से किया जाता है।

आज्ञा से,


(त्रिभुवनपति)

शासन संयुक्त सचिव-द्वितीय

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 3172 दिनांक 01-08-2020 की अनुपालना में।
2. निजी सचिव, प्रमुख शासन सचिव, नगरीय विकास विभाग।
3. पंजीयक, राजस्थान उच्च न्यायालय, जोधपुर/जयपुर।
4. आयुक्त/सचिव, जयपुर विकास प्राधिकरण, जयपुर।
5. उप शासन सचिव, विधि एवं विधिक कार्य विभाग।
6. श्री सूर्य प्रकाश काकड़ा, पीठासीन अधिकारी, अपीलीय अधिकरण, जयपुर विकास प्राधिकरण, जयपुर मेट्रोपोलिटन-द्वितीय।
7. सुश्री अर्चना अग्रवाल, पीठासीन अधिकारी, राजस्थान वक्फ अधिकरण, जयपुर मेट्रोपोलिटन-प्रथम।
8. रक्षित पत्रावली।

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शासन संयुक्त सचिव-द्वितीय